



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या- H-30172 / सी-4/न.ग.ट. OAN-296/19/MT-11/872-03/7/19

To,

Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
Near India Gate, New Delhi-110001

Subject: Compliance report order dated 03-05-2019 in matter of OA No. 296/2019 regarding allegation is that pet coke witch is being used as fuel by refractories and ceramic at Muzaffarnagar, Ghaziabad, Saharanpur & Aligarh (UP).

Sir,

Please refer the subject noted above, as order passed by Hon'ble NGT in OA No-296/2019 dated 03-05-2019 to file the report immediately. In compliance with the aforesaid order. The report of Regional Officer, UPPCB, Aligarh is enclosed for your kind consideration.

Yours Faithfully

Enclosed- As above

(Er. R.K. Singh)

Chief Environment Officer,
Circle-4

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LAL174

Inspection Report

by

U.P. Pollution Control Board, Aligarh

Sub : Inspection Report of M/s P.D. Refectory, Ajroi Road, Sasni, District-Hathras

Ref: OA No-296/2019 Rajeshwar Mishra Vs State of U.P.

Background

Hon'ble N.G.T. Order dated 03.05.2019 in OA No-296/2019 in the matter of Rajeshwar Mishra Vs State of U.P.

" Allegation in this letter, which has been treated as an application, is that pet coke which is banned is being used as fuel by refractories and ceramic industries at Muzafarnagar, Ghaziabad, Saharanpur, Aligarh and Meerut. The industries named are PDR Refractories Aligarh, Vardhman Refractories Muzafarnagar, Shree Paras Nath Refractory Pvt. Ltd. Muzafarnagar, Deepak Ceramic and Allied Products Pvt. Ltd, Muzafarnagar and Radhey Refractories Muzafarnagar. Let the Uttar Pradesh Pollution Control Board (UPPCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within two months from the date of receipt of copy of this order by e-mail at ngt.filing@gmail.com."

According of officials from UPPCB inspected the industry on 06.06.2019 findings are as follows.

1	Name of Industry	M/s P.D. Refectory, Ajroi Road, Sasni, District-Hathras
2	Date of Inspection	06.06.2019
3	Representative of Industry	Sh. Mohit (Proprietor)
4	Category of Industry	Refectory
5	Commissioning Year of Industry	Jan-2015

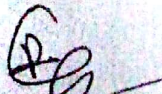
6	Status of Industry	Operational
7	Raw Material	Bikaner Clay
8	Production Capacity	Fire Bricks – 1500 Kg/Day (1500 Nos/Day)
9	Status of Water Consent	Grant upto 31.03.2023
10	Status of Air Consent	Grant upto 31.03.2023
11	Water Use	Water use in Domestic Purpose & mixing in Clay
12	Effluent Discharge	Zero
13	Fuel Quantity	Indonesian Pulverised Coal – 2 Ton/day
14	Air Pollution Source	Tunnel Klin Length – 160'
15	Air Pollution Status	ID Fan, 15 HP, Chimany 12 Meter from Ground level, Bag Filter installed
16	House Keeping	Overall Satisfactory

In order of N.G.T. Dated 03.05.2019 in OA No-296/2019 in the matter of Rejeshwar Mishra Vs State of U.P. the Industry was inspected on dated 06.06.2019. At the time of inspection Industry was found operation. Industry Produce the fire bricks-1500 Nos/day (1500 Kg) by using of Raw Material Bikaner Clay though power presses. The raw fire bricks dried in a tunnel Kiln at the Temperature of 100 °C to 150 °C. Dried Bricks heated in IInd tunnel Klin (Length 160') at the Temperature of 800 °C. Pulvriesed Coal Approx-2 Ton/day used when klin is operational. Coal pulvriesed in a pulveriser for getting better efficiency of heating. Bag filter already installed for Coal dust Controlling. The Industry is not using pet coke and there was no traces of Pet Coke using in industry. Monitoring arrangement are already installed with chimney.

The Above report is submitted in compliance to the Hon'ble N.G.T. Order dated 03.05.2019


(B.D. Shrama)

AEE


(Ram Gopal)

RO

M/S P.D. Refectory, Ajroi Road, Sasni, Hathras. Dated 06-06-2019





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